

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CSM G2B

4-1-17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
I	43156/16	नरेश	177A+	पुणे	₹0=	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43157/16	विश्व	11	11	₹0=	
3,	43159/16	आशिष	11	पुणे	₹0=	
4)	43160/16	मैत्रेय	11	11	₹0=	
5,	43161/16	राजू	11	11	₹0=	
निव्वारित वाद -				21		


 मुख्य न्यायिक अधिकारी
 साजिवाबाद

